

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 248 OF 2015 IN
DFR NO. 1216 OF 2015**

Dated: 15th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Madhya Pradesh Power Management Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rishabh Donnel Singh for
Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Neelmani Pant for R.7

Ms. Divya Chaturvedi
Mr. Suksham Chauhan for R.1

Mr. Anand K. Ganesan for R.5

ORDER

**IA NO. 248 OF 2015
(*Appl. for condonation of delay*)**

Learned counsel for Respondent No.2 states that Respondent No.2 has filed affidavit in reply.

At the request of learned counsel for the applicant/appellant, the matter is adjourned to **30.11.2015.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**